

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 173 of 2012**

**Dated : 22<sup>nd</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant (s) : Mr. K. Gopal Choudary  
Mr. Bhatnagar (Rep.)

Counsel for the Respondent (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.1

**ORDER**

Reply Written Note has been filed by the learned counsel for the Appellant today.

***Judgment is Reserved.***

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/pg